FORM P10 LIST OF CLAIMS

(Under regulation 20 of the Insolvency and Bankruptcy Board of India (Prepackaged Insolvency Resolution Process) Regulations, 2021)

> As on April 22, 2024 (Amount in ₹)

Sl. No.	Category of creditor	c	nmary of laims		Details in Annexure	Remarks, if any
		No. of claims		contingent claims		
I	П	III	IV	V	VI	VII
1	Secured financial creditors belonging to any class of creditors				1	
	Unsecured financial creditors belonging to any class of creditors				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)				3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	4,53,83,765	-	4	
5	Operational creditors (Workmen)				5	
6	Operational creditors (Employees)				6	
7	Operational creditors (Government dues)				7	
	Operational creditors (other than Workmen, Employees and Government dues)		1,33,950	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)				9	
Т	otal	5	4,55,17,715	-		

[For Garodia Chemicals Limited, Corporate Debtor]

Mahesh Garodia Whole time Director

Annexure-1

Name of the corporate debtor: Garodia Chemical Limited Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by RP on April 22, 2024) List of creditors as on: April 22, 2024

List of secured financial creditors belonging to any class of creditors

SI. No.	Name of	Identifi cation		I	Amount of		in ₹) Re ma				
	credit or		Amount of claim	Nature of claim	covered by security					mutual dues,	rks , if any
Ι	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
1											
2											
3											

Annexure-2

Name of the corporate debtor: Garodia Chemical Limited Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by RP on April 22, 2024)

List of creditors as on: April 22, 2024

List of unsecured financial creditors belonging to any class of creditors

									(An	nount in ₹)
SI.	Name	Identificati		D	etails of c	laims		Amount	Amou	Remark
No	of	onNo.			1	1		of	nt of	s, if any
	credit		Amou		Amount			continge	any	
	or		ntof	re of	covered		voting	ntclaim	mutua	
			claim	claim		related	share in		ldues,	
					guarant	party.			that	
					ee		ee		may	
									be set-	
									off	
Ι	II	III	IV	V	VI	VII	VIII	IX	X	XI
1										
2										
3										

<u>Annexure – 3</u>

Name of the corporate debtor: Garodia Chemical Limited Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by RP on April 22, 2024)

List of creditors as on: April 22, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI.		Identif			Details	of claims			Amou	Amoun	ount in ₹) Remark
No ·	e of credi tor	1 100		ofclaim	Amount covered by security interest		t of any mutual dues, that may be set-off	s, if any			
Ι	II	III	IV	V	VI	VII	VIII	IX	Χ	XI	XII
$\frac{1}{2}$											
3											

<u>Annexure – 4</u>

Name of the corporate debtor: Garodia Chemical Limited Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by RP on April 22, 2024)

List of creditors as on: April 22, 2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. N o.		Identi ficatio nNo.	Amou nt of	Natu re of	etails of c Amoun t covered by guarant ee	Wheth er relate d	% of voting share in commit tee	Amount of conting ent claim	<u>```</u>	Remar ks, if any
Ι	II	III	IV	V	VI	VII	VIII	IX	X	XI
1	Mr. Mahesh Gordhandas Garodia		4,10,40, 598	Loan	-	Yes	NA	-	-	-
2	Mr. Nishant M. Garodia		19,25,27 1	Loan	-	Yes	NA	-	-	-
3	M/s Garodia Sons Pvt. Ltd.		1,22,197	Loan	-	Yes	NA	-	-	-
4	M/s WZ Enterprises Private Limited		22,95,69 8	Loan	-	No	100%	-	-	_
	Total		4,53,83, 765							

<u>Annexure – 5</u>

Name of the corporate debtor: Garodia Chemical Limited Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by RP on April 22, 2024)

List of creditors as on: April 22, 2024

List of operational creditors (Workmen)

(Amount in₹)

									1n₹)
Sl.	Nameof	Identific		Detail	s of claim	S	Amount	Amount	Remarks
No.	workm	ationNo.		1	1	1	of	of any	, ifany
	an		Amount	Amount Natur Whether % voting				mutual	
			ofclaim	eof	related	sharein	claim	dues,	
				claim	party.	committe		that	
						e, if		may be	
						applicable		set-off	
Ι	II	III	IV	V	VI	VII	VIII	IX	X
1									
2									
3									

<u>Annexure – 6</u>

Name of the corporate debtor: Garodia Chemical Limited Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by RP on April 22, 2024) List of creditors as on: April 22, 2024

List of operational creditors (Employees)

								(At	mount in₹)	
SI.	Name of employee			Details	s of claim	S	Amount of	Amount of any mutual	Remark s, ifany	
•	employee		Amount ofclaim	Nature of claim	Whether related party.	% of voting share in committe e, if applicable	contingen tclaim	•	, , , , , , , , , , , , , , , , , , , 	
Ι	II	III	IV	V	VI	VII	VIII	IX	X	
1										
2										
3										

<u>Annexure – 7</u>

Name of the corporate debtor: Garodia Chemical Limited Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by RP on April 22, 2024) List of creditors as on: April 22, 2024

List of operational creditors (Government dues)

										(4	Amount in₹)
SI.	D	etails	of		D	etails of	f claims		Am	Amount	Remarks,
No		vernn ganisa								of any mutual	if any
	rt	r		tof	of Claim	nt covere d by	covered by guarante	% of voting share in committe		dues, that may be set-off	
						securit y interes t		e, if applicable	ļ		
Ι	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
1											
2											
3											

<u>Annexure – 8</u>

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by RP on April 22, 2024)

List of creditors as on: April 22, 2024

List of operational creditors (Other than Workmen and Employees and Government dues)

aue										(Amount	t in ₹)
SI.	Name	Identi			Details	of claim			Amoun	Amount	Re
No	of creditor	ficatio nNo.	Amou ntof claim	eof claim	Amount covered by security interest	t covere d by	Whether related party.		ent claim	of any mutual dues, that maybe set-off	mar ks, if any
Ι	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	M/s Makaran d M. Joshi & Co.		1,33,95 0	Operati onal Creditor		-	No	-	-	-	-
2											
3											

<u>Annexure – 9</u>

Name of the corporate debtor: Garodia Chemical Limited Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by RP on April 22, 2024) List of creditors as on: April 22, 2024

List of other creditors (Other than financial creditors and operational creditors)

SI. No.	Name of	Identifi cation		D	etails of o	claim	Amount of	Amount of any	nount in₹ Remar ks, if	
	credit or	No.	Amount of claim	of claim	covered by	Amount covered by guarantee	related party.	• -	mutual dues, that may be set- off	any
Ι	II	III	IV	V	VI	VII	VIII	IX	X	XI
1										
2										
3										